

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH CHANDIGARH

1. O.A. NO. 060/00031/2014

**Amarjeet Vs. U.O.I. & Others**

**16.01.2014**

Present: Mr. Padamkant Dwivedi, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant states that the applicant be permitted to withdraw the O.A. to enable him to approach the respondents for redressal of his grievance.
2. Accordingly, the O.A. stands disposed of, as withdrawn.

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**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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